

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:4
ANSWERED ON:05.08.2013
CONSERVATION OF WETLANDS
Meinya Dr. Thokchom

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the wetlands identified under the National Wetlands Conservation Programme, State-wise;
- (b) whether the Government has taken any steps to clean the Loktak lake of Manipur; and
- (c) if so, the details thereof along with the funds allocated and incurred for protection and conservation of wetlands including Loktak lake so far?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.4 to be answered on Monday, the 5th August, 2013 on 'Conservation of Wetlands' raised by Dr.Thokchom Meinya

- (a) The Ministry has so far identified 115 wetlands in 24 States and two Union Territories for conservation and management under the National Wetland Conservation Programme (NWCP). The State-wise list of these wetlands is given in Annexure-I.
- (b) Loktak lake in Manipur is among 115 identified wetlands in the country and is a designated Ramsar Site under the Ramsar Convention. For conservation and management of Loktak lake, so far an amount of Rs.8.67 crore has been released by the Ministry as grant assistance under NWCP and Rs 300.62 crore have been released by the Planning Commission under Special Plan Assistance to the Government of Manipur.
- (c) For protection and conservation of wetlands in the country, including Loktak lake, so far funds amounting to Rs.126.40 crore have been released as grant assistance under NWCP for undertaking activities like research, survey & demarcation, catchment area treatment, desilting & dredging, bio-fencing, fisheries development, weed control, biodiversity conservation, pollution abatement, education & awareness and community participation, etc. Details of funds released so far under the scheme are given in Annexure-II. Further, for effective conservation and management of these wetlands, the Government has notified the Wetlands (Conservation and Management) Rules in December, 2010.